

30/10/00  
CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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SECTION OFFICER (Judl.)

*Kalita*  
1/2/88

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH :::: GUWAHATI -5.

ORIGINAL APPLICATION NO. 20/95

MISC PETITION NO. (O.A.NO.)

REVIEW APPLICATION NO. (O.A.NO.)

CONT. PETITION NO. (O.A. NO.)

Sri H.S. Singh APPLICANT(S)

VERSUS

Union of India vs RESPONDENT(S)

Mr. B.K. Sharma, Mr. S. Sarker Advocate for the  
Applicant.

Advocate for the  
Respondents

Office Note

Court Orders

2.2.95 Learned counsel Mr B.K.Sharma  
moves this application on behalf of  
applicant, Shri Hari Sankar Singh,  
Assistant Engineer, Central Ground  
Water Board, Division-VII, Guwahati.  
Learned Sr.C.G.S.C Mr S.Ali is  
present and receives copy of this  
application. They are heard.

The applicant is aggrieved as  
after serving in the North Eastern  
Region from 30.6.89 till now and  
having submitted a number of repre-  
sentations for his transfer to one  
of his choice places of posting in  
terms of the office memorandum No.  
20014/3/83-E.IV dated 14.12.83 the  
respondents have not issued any  
positive order for his transfer to  
any place of posting chosen by him .  
This application is admitted.

There is no ground for further  
scrutiny and decision in this case  
and therefore the application is  
disposed of at the admission stage.  
The applicant had submitted his

contd...

## OFFICE NOTE

## COURT ORDERS

2.2.95

representations for his transfer to Varanasi, Bhopal or to any other place in Uttar Pradesh. The respondents in reply to the representation of the applicant had expressed their view in the letter dated 28.11.94 (Annexure-12) that the case of the applicant will be considered at an appropriate time alongwith others. The applicant has submitted that a post of Assistant Engineer will fall vacant as a result of retirement of Shri R.C.Bakshi, an Assistant Engineer in Bhopal on 28.2.95.

In view of their intention to consider the case of the applicant to transfer him to one of the places of his choice and in view of the fact that a vacancy is to arise soon in Bhopal one of the places of his choice, the respondents are directed to consider the case of the applicant for his transfer to one of the places of his choice on a priority basis in terms of the office memorandum dated 14.12.83 mentioned in para 2 of the application. The applicant has served in the North Eastern Region for a long time and even long after the expiry of his prescribed tenure of two years and has also expressed his personal difficulties before the respondents. It is hoped that the respondents will take a sympathetic view and consider the case of the applicant as a special case for redressal of his grievance at the

contd...

O.A. 20/95

2.2.95

earliest in terms of the above  
mentioned O.M.

The application is disposed of  
with the above direction.

7.2.95  
Copy of order dtd. 2.2.95  
issued to all concerned by  
Regd. Post vide D.P.No.  
749-753 dtd. 9.2.95.

✓  
623

6  
20/95  
Member

pg

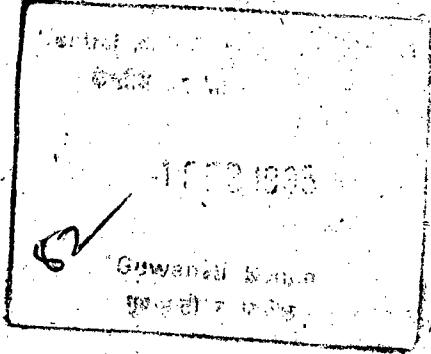
✓  
R.S.P.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH : Guwahati

Filed by the applicant  
through  
Shri Dwarakanath Gaur  
Advocate

27-1-95

An application under section 19 of the Central  
Administrative Tribunals Act, 1985.



O.A. No. 20 /95

Shri H.S. Singh

..... Applicant

-vs-

Union of India & Ors.

..... Respondents

1 FEB 1995

Swaraj Bench  
मुकुटांडी बनारपेत्त

2

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1. Particulars of the Applicant

Shri Hari Sankar Singh  
 Assistant Engineer,  
 Central Ground Water Board,  
 Division-VII  
 Zoo Road, Guwahati-781024.

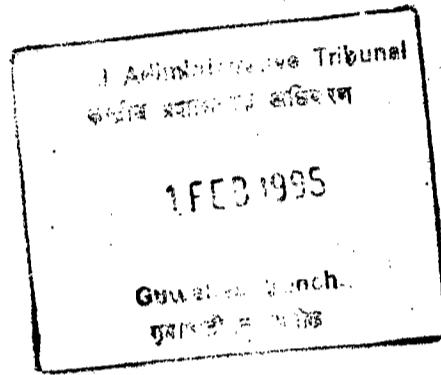
2. Particulars of the Respondents

1. Union of India,  
 Through the Secretary, to the  
 Government of India,  
 Ministry of Water Resources,  
 Government of India,  
 New Delhi.

2. Chief Engineer & Member  
 Central Ground Water Board,  
 N.H. IV, Faridabad,  
 Haryana.

3. Chairman,  
 Central Ground Water Board,  
 N.H. IV, Faridabad,  
 Haryana.

4. Executive Engineer,  
 Central Ground Water Board,  
 Division VII,  
 Zoo Road, Guwahati



3. Particulars for which this application is made :

This application is made for choice station posting either at Varanasi or in any Division under the Central Ground Water Board in the State of Uttar Pradesh or at Bhopal in the office of the Respondents in terms of office Memo dated 14.12.83.

4. Limitation :

That this application is filed within the time period prescribed under the Central Administrative Tribunals Act, 1985.

5. Jurisdiction :

That the cause of action of this case is arisen with the jurisdiction of this Hon'ble Tribunal.

6. Facts of the case :

i. That the applicant is a citizen of India as such he is entitled to all the rights and privileges guaranteed by the Constitution of India. The applicant presently working as Assistant Engineer in the Central Ground Water Board, Division VII, Zoo Road, Guwahati under the Ministry of Water Resources, Govt. of India, New Delhi. The applicant initially joined in the service in the year 1973 as Junior Engineer, and served in different places in India. He was posted at Guwahati in public interest in the year 1989 and joined at Guwahati on 30.6.89 in the

Office of the Executive Engineer, Central Ground Water Board (in short C.G.W.B) Division VII, Guwahati and serving in this region continuously more than five years with satisfaction to all concerned.

ii. That the Govt. of India, Ministry of Finance, Department of Expenditure, New Delhi under office Memo No. 20014/3/83-E.IV dated 14.12.83 made special provision for choice station posting for the Central Govt. Civilian Employees serving in the North Eastern Region, The relevant portion of the letter dated 14.12.83 is quoted below :

**Central Administrative Tribunal  
केन्द्रीय अधिकारी न्यायालय**  
F[3] 785

" Subject : Allowances and facilities for Civilian Employees of the Central Govt. serving in the States and Union Territories of North Eastern Region - improvement thereof".

i. Tenure of posting/deputation

There will be a fixed tenure of posting of 3 years at a time for officers with service of 10 years or less and of 2 years at a time for officers with more than 10 years of service. Periods of leave, Training etc. in excess of 15 days per year will be excluded in counting the tenure of service mentioned above, may be considered for posting to a station of their choice as far as possible.

The period of deputation of the Central Govt. employees to the States/Union Territories of the North Eastern Region will generally be for 3 years which can be extended in exceptional cases in exigencies of public service as well as when the employee concerned is prepared to stay longer. The admissible deputation allowance will also continue to be paid during the period of deputation so extended".

iii. **THAKKK**

Central Administrative Tribunal

केंद्रीय प्रशासनिक नियमित्य

1 FEB 1995

Guwahati Bench  
गुवाहाटी बैच

Under the above scheme a Central Govt. employee on completion of his tenure posting entitled to a choice station posting.

iii. That the present applicant joined in the office of the Executive Engineer, C.G.W.B., Guwahati on 30.6.89 and after completion of his tenure posting for two years the applicant submitted his first representation on 15.10.91 through proper channel addressed to the Chief Engineer and Member, C.G.W.B. N.H. IV, Faridabad, Haryana on the ground of the applicant's family problems and prayed for his posting at Varanasi. The application was forwarded on 24.10.91 by the Executive Engineer, In-Charge. The administrative officer, C.G.W.B., N.H. IV, Faridabad in reply to the applicant's application dated 15.10.91 vide his letter No. 3-895/89 - Engg. Estt. dated 23.1.92 informed that the request of the applicant for transfer has been noted in the request register and would be considered in due course. Be it stated that

the applicant with reference to his application dated 15.10.91 submitted another representation dated 23.1.92. The applicant again submitted another application dated 14.=0.93 and further requested for his posting at ~~Varanasi~~ which is nearest to his home town so that he can look after his family members particularly for arranging the marriage of his daughter and also for looking after his son~~s~~ and

Central Administrative Tribunal  
केन्द्रीय प्रशासनिक अधिकार

1 FEB 1995

Guwahati Bench  
गুৱাহাটী বৰ্ষণ

aged father. The Executive Engineer forwarded the application dtd. 14.10.93 vide his letter No. DIB, VII/ESTT./P-383/93-1028 dated 20.10.93 whereby the Executive Engineer forwarded the application to the Chief Engineer and Member C.G.W.B., NH IV, Faridabad. The administrative officer again informed the applicant vide his letter dated 11.11.93 ~~xxx~~ that his case of transfer will be considered alongwith others.

Copies of the letter dated 15.10.91, 24.10.91, 21.1.92, 23.1.92, 14.10.93, 20.10.93 and reply dated 11.11.93 are annexed as Annexure 1, 2, 3, 4, 5, 6, and 7 respectively

iv. That the applicant thereafter submitted representation dated 29.9.94 addressed to the ~~Chief~~ Engineer, and Member, C.G.W.B., Faridabad NH IV, wherein it is stated by the applicant that he has completed more than 5 years of service in the North Eastern Region and his aged father is suffering from

old age chronic diseases, therefore his posting is extremely necessary nearest to his home town either at Varanasi Division III or in any other proposed Division under C.G.W.B. in the state of Uttar Pradesh or Bhopal in Division No. XII where Sri R.C. Bakshi Assistant Engineer is going to be retired on 28.2.95 on superannuation. This representation is also forwarded by the Executive Engineer vide his letter No. DIB/VII/Estt/trans/94-1094 dated 4.10.94. The applicant further submitted representation dated 24.11.94 through proper channel which is also forwarded by the Executive Engineer vide his letter No. DIB/VII/Estt/P-383/94-341 dated 25.11.94. In this representation the applicant reiterated his earlier option for choice station posting. Surprisingly the administrative officer, Faridabad informed the applicant through Executive Engineer, ~~Guwahati~~ Guwahati that his case for transfer would be considered at appropriate time alongwith others. The applicant being highly aggrieved by this decision of the respondents. Be it stated that the case of the applicant should be considered on priority basis in terms of O.M. dated 14.12.83. Therefore question of consideration of his transfer case alongwith others does not arise as the other Assistant Engineer serving in C.G.W.B. in other parts of the country is not covered under O.M. dated 14.12.83 and the case of the applicant deserves special consideration in the light of O.M. dated 14.12.83.

Central Administrative Tribunal  
केंद्रीय अधिकारी न्यायालय

10 FEB 1995

Guwahati S.O.  
गुवाहाटी संचालक

Copies of the application dated 29.9.94 forwarding

letter dated 4.10.94 representation dated 24.11.94 and

forwarding letter dated 25.11.94 and reply dated 28.11.94

are annexed as Annexure 8, 9, 10, 11, 12 respectively.

V. That the applicant after ~~received~~ receipt of the letter dated 28.11.94 submitted another application dated

13.12.94 wherein the applicant stated that the O.M. dated

14.12.83 has been totally ignored in the matter of his transfer and also stated that his transfer case cannot

be tagged with the transfer of other employees of the

C.G.W.B. Therefore ~~xxx~~ his case of transfer should be considered in the light of O.M. dated 14.12.83. This is

also forwarded by the Executive Engineer under his letter No. DIV/VII/Estt/P-383/94-1465 dated 15.12.94 to the

Chief Engineer and member, C.G.W.B. Faridabad wherein it

is also stated that if the case of the applicant is

considered a suitable substitute may be provided in the interest of Government work. The Superintending Engineer,

C.G.W.B., Eastern Circle, Calcutta vide his letter

No. 551/SEIC/FA/94 dated 21.12.94 addressed to the Chief

Engineer, CGWB, Faridabad requested that if the case of

the applicant for transfer is considered a suitable

substitute may be provided otherwise the work of the

Division would be adversely affected. Be it stated that

the C.G.W.B. under the Ministry of Water Resources is a

very big establishment and there are presently 23 nos.

of Assistant Engineers are serving in the different parts

of the country but only a few Assistant Engineer of C.G.W.B.

had the test of serving in the backward N.E. Region. Therefore Govt. of India set up a Special Committee for improvement and facilities of Central Govt. Civilian Employees and the Govt. of India was pleased to accept the recommendation of the Special Committee and declare several concession and facilities under Office Memorandum No. 20014/3/83-E. IV dated 14.12.83. It may be stated that the Special Committee was set up at the initiative of the then Hon'ble Prime Minister of India. But the guidelines and instructions laid down in the said O.M. dated 14.12.83 not following in letter and spirit in the department of C.G.W.B. and thereby the applicant who is serving more than 5 years in this region not considered for his choice station posting which is arbitrary illegal and unfair. There are many officers in the cadre of Assistant Engineer serving in C.G.W.B. they should also be posted on rotational basis in this remote corner of the country. and the Hon'ble Tribunal be pleased to direct the respondents for immediate posting of applicant in terms of preference in terms of his option stated in letter dated 29.9.94.

Representation dated 13.12.94 forwarding letter dated 15.12.94 and Superintending Engineer's letter dated 21.12.94 are annexed as Annexure 13,14 and 15 respectively.

vi. That the applicant further begs to state that the Assistant Engineer Sri G. Sengupta who is serving at present Vanarasi for last morethan 5 years and Sri R C Bakshi,

Assistant Engineer serving at Bhopal under C.G.W.B. is going to be retired on superannuation on 28.2.95. Therefore there is no difficulty on the part of the respondents to accommodate the applicant either at Varanasi or in place of Sri R.C. Bakshi with effect from 1st March 1995. It may also be stated that there are also proposal for creation of New Divisions in the State of Uttar Pradesh. If there are existing vacancy in the proposed Division the applicant may be accommodated in those proposed Division. However, a clear vacancy of Assistant Engineer is going to be available at Bhopal in the event of superannuation of Sri R.C. Bakshi, Assistant Engineer. Therefore the applicant be accommodated at Bhopal if it is not possible at Varanasi immediately in terms of O.M. dated 14.11.83. The applicant is apprehending that the respondents may consider the transfer of other interested Assistant Engineers for the resultant vacancy at Bhopal on March 1995. Therefore the Hon'ble Tribunal be pleased to direct the respondent that the case of the applicant be considered on priority basis in terms of O.M. dated 14.11.83 for his posting at Bhopal.

vii. That this application is made bonafide and for the cause of justice.

7. Reliefs sought for :

Under the facts and circumstances stated above, the applicant prays for the following reliefs :-

1. That the respondents be directed to transfer and post the applicant either at Varanasi or in any other proposed Division of C.G.W.B. ~~in the~~ in the State of Uttar Pradesh or at Bhopal in the resultant vacancy of Assistant Engineer in the event of retirement of Sri R.C. Bakshi, Assistant Engineer, on superannuation on 28.2.1995 with immediate effect on priority basis in terms of O.M. No. 14.12.83.

ii. Cost of the case

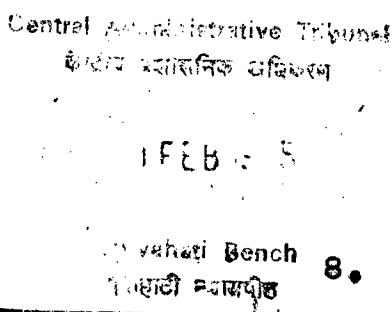
The above reliefs are prayed on the following amongst other

- G R O U N D S

1. For that the applicant serving as Assistant Engineer, in the North Eastern Region for more than 5 years.
2. For that O.M. dated 14.12.83 issued by the Ministry of Finance, Department of Expenditure, Govt. of India, New Delhi, made a special provision for choice station posting on completion of 2 years tenure posting in the North Eastern Region.
3. For that the applicant is entitled to choice station posting on priority basis in the light of O.M. dated 14.12.83
4. For that the applicant submitted several representation for consideration of his transfer in terms of his option stated in representation dated 29.9.93 but to no result on the ground of the applicants family problems.

5. For that the applicant acquired available right after serving morethan two years of tenure period in the North Eastern Region for choice station posting in terms of O.M. Dated 14.12.83.

6. For the the establishment of the respondents totally ignored the guideline and instruction mentioned in O.Ml dated 14.12.83 in the matter of choice station posting and transfer.



Interim reliefs prayed for : -

During the pendency of this application the applicant prays for the following interim reliefs :

i. That the respondent No. 2 be directed not to fill up the resultant vacancy in Division No. XII of C.G.P.B at Bhopal in the event of retirement of Sri R C Bakshi, Assistant Engineer, on superannuation on 28.2.95 till finalisation of this application.

ii. That the respondents be directed to consider transfer and posting of the applicant in the C.G.P.B. Division No. XII at Bhopal on priority basis in terms of O.M. dated 14.12.83 inthe event of retirement of Sri R.C. Bakshi, Assistant Engineer, on superannuation on 28.2.95.

The above reliefs are prayed on the grounds explained in para 7 above.

9. That the applicant declares that there is no any other forum save and except filing this application before this Hon'ble Tribunal.

10. That the matter is not pending in any other Court/Tribunal.

11. Particulars of the I.P.O.

I.P.O. No. :- 8828/L

Date of Issue :- 23-1-95

Issued from :- G.P.O., Guwahati

Payable at :- G.P.O., Guwahati

12. Index

An index of documents enclosed

13. Documents enclosed

As per index

V E R I F I C A T I O N

I, Sri Hari Sankar Singh, S/o Sri Kuber Singh,  
Assistant Engineer, C.G.W.B., Division VII, Zoo Road,  
Guwahati do hereby declare and verify that the statements  
made in this application in para 1 to 13 are true to  
my knowledge and belief and I have not suppressed any  
material facts.

Date :

Place :

Hari Sankar Singh

## ANNEXURE - 1

From :

H.S. Singh  
 Assistant Engineer  
 Central Ground Water Board  
 Division VII, Zoo Road  
 Guwahati-781014

Dated : 15th October, 1991

To :

The Chief Engineer, & Member  
 Central Ground Water Board,  
 NH IV, Faridabad,  
 Haryana-121001

Sub : SEEKING OF TRANSFER FROM GUWAHATI TO VARANASI

( THROUGH PROPER CHANNEL )

Sir,

Most respectfully I beg to lay before you the following few lines for favour of kind consideration sympathetic action.

That Sir, consequent on my promotion to the post of Assistant Engineer, I was posted at Guwahati under the office of the Executive Engineer, Division VII and accordingly I joined on 30.6.89 and had been serving with my utmost sincerity.

That Sir, I had been facing lot of somestic problem due to my posting in the North Eastern Region as it has been quite difficult on my part to look after my ailing aged father (85 years) from a distance of 1,300 kms. Besides my eldest daughter has also grown up and it is my moral duty to make the arrangement of her marriage. Due to my posting here, no settlement of her marriage could be made yet, as a result of which we have been kept under tension althrough.

In view of the above, I would request your honour kindly to consider my ease on humanitarian ground and accordingly I may kindly be posted at Division III, Varanasi (nearest to my hometown) so that I will be in a position to attend my father, who is at the fag end of his life and also settle the marriage of my daughter, thus avoiding further burdern for no fault of my own.

Thanking you,

Yours faithfully,

Sd/ H.S.Singh) 15.10.91  
 Assistant Engineer

RECORDED  
 S.D. SINGH

## ANNEXURE -2

No. DIV/VII/ESTT/P-383/91-1146  
 Government of India  
 Central Ground Water Board,  
 Division VII, Zoo Road,  
 Guwahati-781024

Dated : 24th October, 1991

To :

The Chief Entineer & Member,  
 Central Ground Water Board,  
 NH IV, Faridabad  
 Haryana-121001

Sub : Forwarding of application for transfer of  
 Shri H.S. Singh, Asstt. Engineer, C.G.W.B.,  
 Division VII, Guwahati.

Sir,

I am to forward herewith the application for transfer of Shri H.S. Singh, Assistant Engineer of this office for favour of your kind perusal and necessary action. Shri Singh has enjoyed the following leaves since his joining in this Division :

1.	E.L. w.e.f. 19.7.89 to 22.9.89	-	66 days
2.	E.L. w.e.f. 20.12.89 to 31.12.89	-	12 days
3.	Commutted Leave w.e.f. 11.1.90 to 2.2.90	-	33 days
4.	E.L. w.e.f. 21.5.90 to 28.5.90	-	8 days
5.	Commutted leave w.e.f. 29.5.90 to 8.6.90	-	11 days
6.	E.L. w.e.f. 20.5.91 to 31.5.91	-	12 days
			142 days

In case his transfer is considered a suitable substitute may kindly be posted in his place.

Yours faithfully,

( K R Biswas)  
 Executive Engineer I/c

Copy to :

Shri H.S. Singh, Assistant Engineer, CGWB, Division VII, Guwahati for information.

Sd/- K R Biswas  
 Executive Engineer I/c

RECORDED  
 25/10/91

## Annexure-3

From :

H.S. Singh  
Assistant Engineer  
Central Ground Water Board,  
Zoo Road, Guwahati-24

To :

The Chief Engineer & Member,  
Central Ground Water Board,  
NH IV, Faridabad,  
Haryana-121001

(THROUGH PROPER CHANNEL)

Sub : Transfer from Guwahati to Varanasi.

Sir,

I like to bring to your kind notice that a representation seeking my transfer from Guwahati to Varanasi was submitted on 15.10.91 to the Executive Engineer which was accordingly forwarded to you vide this office letter No. DIV/VII/ESTT/P-383/91-1146 dated 24.10.91 but until now I have been kept quite in the dark as no fruitful step seems to have been materialised.

In this connection, it may be brought home that I joined in this Division on 30.6.89 and have already completed the tenure in serving in North Eastern Region.

I shall remain grateful to you if an early action is taken on the basis of the representation (Copy endorsed) submitted earlier.

Yours faithfully,

Enclo : As above

Sd/- H.S.Singh 21.1.92

RECORDED  
S. S. SINGH  
21.1.92

## ANNEXURE - 4

No. 3-895/89-Eng.Estt.  
 Govt. of India  
 Ministry of Water Resources,  
 Headquarter.  
 Central Ground Water Board,  
 NH IV, Faridabad (Haryana).

Dated : 23 JAN 1992

MEMORANDUM

With reference to his application dated 15.10.91 regarding his transfer from Divn. VII Guwahati to Divn. III Varanasi Shri H.S. Singh, A.E. is hereby informed that his request has noted in the request Register and will be considered in due course.

Sd/. Dalpat Singh 23.1.92  
 Administrative Officer

Shri H.S. Singh,  
 Assistant Engineer,  
 Divn. VII, Guwahati.

Copy to :

The Executive Engineer, CGWB, Divn. VII, Guwahati with reference to his letter No. DIV. VII/Estt/P-383/91-1146 dated 24.10.91 for information

Sd/. Dalpat Singh  
 Administrative Officer

EXTRACTED  
 ( )  
 SOURCE

## ANNEXURE -5

To

CGWB/DIV VII/AE(WS)/93-19  
 Central Ground Water Board  
 Division VII, Zoo Road,  
 Guwahati-781024  
 Assam

The Chief Engineer & Member  
 Central Ground Water Board  
 NH IV,  
 Faridabad-121001 (Haryana)

Dated : 14.10.93

(THROUGH PROPER CHANNEL)

Sub : Transfer from Divn. VII, Guwahati (Assam) to  
 Division-III, Varanasi.

Sir,

It is learnt from reliable sources that I am going to be transferred from Div. VII, Guwahati to Eastern Circle, Calcutta where as my choice place and nearest station from my native place is Div. III, Varanasi for which I have already submitted my representations (Copies enclosed).

I would like to invite your kind attention towards the following few lines for your sympathetic consideration.

- i. I have already completed four (4) years in Guwahati which is much more than the two years tenure in North Eastern Region for eligibility for transfer to choice station.
- ii. ~~xxxxxxxxxx~~ My daughter is of marriageable age and it is very difficult to settle the same from far distance.
- iii. As ~~xx~~ I am the only son and my father is in his ninties is unable to lookafter my family.

I would therefore, request for your kind favour for sympathetically consider my genuine case and kindly transfer me immediately to CGWB, Divn. III, Varanasi, which is my choice place of posting and nearest to my home town instead of CGWB, Eastern Circle, Calcutta.

Yours faithfully,

Enclo : As above

Sd/- H.S. Singh 14.10.93  
 Asstt. Engineer

Copy to :

1. The Chairman, CGWB, NH IV, Faridabad (Haryana) for information and sympathetic consideration.
2. The Supdt. Engineer, CGWB, EC, 24 Park St. for information and necessary action.

Sd/- H.S. Singh  
 Asstt. Engineer

5/2/93  
 Q

REGISTERED POST

No. DIV, VII/ESTT/P-383/93-1028  
Government of India,  
Central Ground Water Board,  
Division VII, Zoo Road,  
Guwahati-781024

Dated 20.10.93

To :

The Chief Engineer & Member  
Central Ground Water Board,  
NH IV  
Faridabad (Haryana)

Sub : Forwarding of transfer application in respect of  
Shri H.S. Singh, Assistant Engineer.

Sir,

I am forward herewith a transfer application in  
respect of Shri H.S. Singh, Assistant Engineer, which is  
self-explanatory. You are requested for your sympathetic  
consideration towards his case.

In case his request for transfer is considered,  
a suitable substitute may please be provided in the  
interest of Government work.

Yours faithfully,

Enclo : As above

EXECUTIVE ENGINEER

Copy to :

1. The Superintending Engineer(EC) CGWB, 24 Park Street  
Calcutta-16 for information and necessary action  
please.
2. Shri H.S. Singh, Asstt. Engineer, CGWB, Div.III,  
Guwahati for information.

Sd/- Illegible 20.10.93  
EXECUTIVE Engineer

10 अप्रैल ( ३०८० )

भारत सरकार

केन्द्रीय ग्रन्तजल बोर्ड

एन.एव. ५, राष्ट्रपति वारदान

दिवाकर

शेषा ८.

केन्द्रीय ग्रन्तजल बोर्ड

केन्द्रीय ग्रन्तजल बोर्ड

निष्पत्ति :- श्री राष्ट्रपति वारदान के लिए जालेवन  
से स्थानान्तरण के लिए जालेवन

महोदय,

उपरोक्त निष्पत्ति पर आपके इनकिंग की हस्ती में भी छोड़ता है किंतु

समय के लिए उपरोक्त निष्पत्ति की हस्ती में भी छोड़ता है किंतु

कोई निष्पत्ति नहीं है। श्री राष्ट्रपति वारदान के लिए प्रार्थना नोट कर

जा रही है तथा जैसे ही उस कालिका में प्रार्थना होगी उस पर अन्यों के साथ

पिंगर लेकर जाएगा। उनकी प्रार्थना उनके जपने वर्ष पर स्वीकार की जाएगी।

कृपया वारदान के लिए उपरोक्त निष्पत्ति को

दावनुगार छोड़ता कर दिया जाए।

महोदय,

मार. डॉ. अंगारा  
प्रशासन अधिकारी

गिर्वाल

## ANNEXURE - 8

HSS/AE/GHY/94-27  
 Government of India,  
 Central Ground Water Board,  
 Div.VII, Zoo Road  
 Guwahati-24

Dated : 29.09.94

To :

The Chief Engineer & Member  
 Central Ground Water Board,  
 NH-IV, Faridabad

Sub : Request for transfer from Div. -VII,  
 Guwahati.

(THROUGH PROPER CHANNEL)

Sir,

I like to bring to your kind notice of the letters submitted by me through the Executive Engineer, Div.VII, Guwahati regarding my transfer from Div. VII, Guwahati (Assam) to Div. III, Varanasi (UP) but no fruitful action has yet been taken though I have completed my tenure of service in NER rendering service more than five years. It is needless to mention here that my octogenarian father is in dead bed and my service at the fague end of his life is extremely necessary being the only son.

Further, the settlement of marriage in respect of my daughter is also required to be made as there is none at my hometown to make negotiation etc. for getting the marriage settled. Considering the facts stated above, I would request your honour to consider my case purely on humanitarian ground and posting at Div.-III, Varanasi or proposed Division in UP is made without further delay.

In this connection it may also be stated that Shri R.C. Bakshi, AE is retiring on 28.2.95 from Div.XII Bhopal and in case, my posting at the said place is considered to be delayed, I may kindly be posted at Bhopal being nearer to my hometown which would enable me to solve problems to some extent for which I shall remain ever grateful.

Your kind and sympathetic action is solicited.

Yours faithfully,

Sd/- H.S. Singh 29.9.94  
 Assistant Engineer

TESTED

Q  
 Advocate

## ANNEXURE - 9

No. DIV/VII/Estt/Trans/94-1094  
 Government of India,  
 Central Ground Water Board  
 Division-VII, Zoo Road,  
 Guwahati-24

Dated 4.10.94

To :

The Chief Engineer & Member,  
 Central Ground Water Board,  
 NH IV, Faridabad

Sub : Request for transfer in respect of  
 Shri H.S. Singh, A.E.

Sir,

I am sending herewith an application in respect of Shri H.S. Singh, Asstt. Engineer, of this division on the above cited subject which is self-explanatory and forward to you to consider his case sympathetically at an early date.

In case his transfer is considered a suitable substitute may please be provided in the interest of Govt. work.

Enclo : As above

Yours faithfully,

Sd/- Illigible 4.10.94  
 Executive Engineer

Copy to :

Shri H.S. Singh, Asstt. Engineer, for information.

Sd/- Illigible  
 Executive Engineer

RECORDED  
 Advocate.

## ANNEXURE - 10

HSS/AE/GHY/94-34  
 Government of India  
 Central Ground Water Board  
 Division VII, Zoo Road  
 Guwahati-24

Dated : 24.11.94

To :

The Chief Engineer, & Member  
 Central Ground Water Board,  
 NH IV,  
 Faridabad

Sub : Request for transfer from Div. VII, Guwahati.

(THROUGH PROPER CHANNEL())

Sir,

Please refer to my representation forwarded by the Executive Engineer vide his letter No. DIV.VII/Estt/P-383/91-1146 dated 24.10.91 and even No. 93-1028 dated 20.10.93 regarding my transfer from Guwahati to Varanasi duly accepted by you vide your Memorandum No. 3-895/89-Engg.Estt. dated 23.01.92 and 8-44/92 Estt(E) dated 11.11.93.

Since, my transfer was not made effective in practice for Varanasi, another representation dated 29.9.94 was submitted and duly forwarded by the Executive Engineer vide his letter No. Div.VII/Estt/Trans/94-1094 dated 4.10.94 requesting you to post me at Bhopal as Shri R C Bakshi, Asstt. Engineer is due to retire on 28.2.95. But up till now, I am quite in the dark as to whether the said representation has been received.

In fine, I would request you again to consider my posting as opted for immediately purely on humanitarian ground thus enabling me to render my service to my father who is at the fague end of his life. Besides, the settlement of marriage of my daughter is also to be made. In case, it is not feasible to get myself transferred at Varanasi of any proposed division in UP by 28.2.95. I may kindly be posted at Bhopal where a vacancy will arise due to retirement of Shri R.C.Bakshi, Assistant Engineer, at the earliest please.

Your kind and immediate action is requested.

Yours faithfully,

Sd/- H.S. Singh 24.11.94  
 Assistant Engineer

RECORDED  
 S. S. SINGH

## ANNEXURE -11

No. DIV/VII/ESTT/P-383/94-1341  
 Government of India,  
 Central Ground Water Board  
 Division-VII, Zoo Road,  
 Guwahati-24

Dated : 25.11.94

To :

The Chief Engineer & Member  
 Central Ground Water Board,  
 NH-IV  
 F A R I D A B A D

Sub : Request for transfer in respect of Shri H.S. Singh,  
 Asstt. Engineer.

Sir,

I am sending herewith an application dated 24.11.94  
 in respect of Shri H.S. Singh, Asstt. Engineer, of this  
 division on the above cited subject which is self -explanatory  
 and forward to you to consider his case sympathetically at  
 an early date.

In case his transfer is considered a suitable  
 Substitute may please be provided in the interest of  
 Govt. work.

Yours faithfully,

Enclo: As above

Sd/-

Executive Engineer

Copy to :

Shri H.S. Singh, Asstt. Engineer, for information.

Sd/-

Executive Engineer

STENOTATED  
 Advocate.

## ANNEXURE -12

30

No. 3-395/89-Engg. (Estt).  
Govt. of India  
Ministry of Water Resources  
Headquarter Office  
Central Ground Water Board  
NH IV, Faridabad (Haryana)

Dated the :- 28.11.94

To :

The Executive Engineer,  
Central Ground Water Board,  
Division No. VII  
Guwahati.

Sub : Request for transfer in respect of Shri H.S.Singh,  
Asstt. Engineer.

Sir,

I am to invite a reference to your letter No. Div.VII/Estt./Trans/94/1094 dated 4.10.94 forwarding the representation of Shri H S Singh, Asstt. Engineer for his transfer. In this connection it is to inform that his request for transfer for Varanasi/Bhopal has been noted and will be considered ~~xxxxxxxxxx~~ at an appropriate time alongwith others. Shri Singh may be informed accordingly.

Yours faithfully,

Sd/- Illigible  
Administrative Officer

RECORDED  
Q  
Enclosed

## ANNEXURE - 13

No. DIV.VII/HSS/AE/GHY/94-38  
 Government of India,  
 Central Ground Water Board,  
 Div. VII, Zoo Road  
 Guwahati-24

Dated : 13.12.94

To :

The Chief Engineer & Member  
 Central Ground Water Board,  
 NH IV, Faridabad

Sub : Request for transfer from Guwahati to Varanasi/Bhopal.

(THROUGH PROPER CHANNEL)

Sir,

I am to invite a reference to your letter No. 3-895/89-Engg(Estt) dated 28.11.94 on the subject cited above and to state as follows :

1. The contents of the letter is not clear to me. It seems that the main provisions envisaged in the circular for rendering service in NER vis-a-vis posting at choice station has been ignored totally as my case deserves special consideration having already completed the tenure of service in NER for more than 5(five) years.
2. Therefore it is most unjustified to have clubbed together my case alongwith others when I have already rendered requisite period of service in NER.
3. As such I would request you to re-consider my case in the light of the circular issued by the Govt. of India from time to time extending facilities to the persons posted in NER and posting at Varanasi or Bhopal is made at the earliest in order of preferences.

In fine, I am constrained to state that if my transfer is not made within 3/95, I would be reluctantly compelled to seek legal help.

Yours faithfully,

Sd/- H.S. Singh  
 13.12.94

Asst.Engineer

Copy to :

1. The Chairman, CGWB, NH IV, Faridabad for favour of his kind information please.
2. The Supdt. Engineer(EC) CGWB, 24 Park Street, Calcutta-16 for favour of his kind information please.

Sd/- H.S. Singh 13.12.94  
 Assistant Engineer

## ANNEXURE - 14

No. DIV/VII/ESTT/P-383/94-1465  
 Government of India  
 Central Ground Water Board,  
 Division-VII, Zoo Road,  
 Guwahati-24

Dated : 15.12.94

To :

The Chief Engineer & Member  
 Central Ground Water Board,  
 NH IV  
 F A R I D A B A D

Sub :- Request for transfer from Guwahati to Varanasi/  
 Bhopal in respect of Shri H.S. Singh, Asstt.Engineer.

Sir,

I am sending herewith an application in respect  
 of Shri H.S. Singh, Asstt. Engineer of this Division on  
 the above cited subject which is self explanatory and  
 forward to you to consider his case sympathetically at an  
 early date.

In case his transfer is considered a suitable  
 substitute may please be provided in the interest of  
 Govt. work.

Yours faithfully,

Enclo : As above

Sd/-

Executive Engineer

Copy to :

1. Shri H.S. Singh, Asstt. Engineer, for information.
2. The Chairman, CGWB, NH IV, Faridabad for information.
3. S.E.(EC), CGWB, Calcutta, for information.

Sd/-  
 Executive Engineer

## ANNEXURE - 15

Government of India  
 Central Ground Water Board  
 Eastern Circle, 24 Park Street,  
 Calcutta-700016

Date : 21.12.94

To :

The Chief Engineer,  
 Central Ground Water Board,  
 NH IV, Faridabad 121001

Sub : Request for transfer of Shri H.S. Singh, Asstt.  
 Engineer from Guwahati.

Ref : CGWB, Div VII, Guwahati letter No. DIV/VII/Estt/  
 P-383/94-1465 dated 15.12.94

Sir,

Kindly refer to the above.

A substitute may kindly be provided in place  
 of Shri H'S Singh, Assistant Engineer in case his  
 request for transfer as agreed to since the Division  
 Does not have the requisite strength of Officers viz.  
 the regular Executive Engineer is not posted and the  
 Asstt. Executive Engineer posted also is one short.  
 Transfer of Shri H'S Singh without substitute is likely  
 to affect the work in the division adversely.

Yours faithfully,

Sd/- A K Sinha  
 Superintending Engineer.

Copy to the Executive Engineer, CGWB, Div.VII, Guwahati.

Sd/- A K Sinha) 21.12.94  
 Superintending Engineer

Copy to : Shri H.S. Singh, A.E. for information.

RECORDED

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